

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No.279/2017**

New Delhi this the 24<sup>th</sup> day of January, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Dr. Neha Dewan, D/o Rajesh Dewan,  
Aged about 23 years,  
R/o 1/9585, Pratapura West Rohtas Nagar,  
Gali No.3, Shahdara, Delhi-110032
2. Dr. Harvinder Kaur D/o Inderjit Singh,  
W/o Nishank, Aged about 26 years,  
R/o House No. 1/35, Vasundra,  
Ghaziabad, Uttar Pradesh
3. Dr. Rahul Tyagi, S/o Dr. Anil Tyagi,  
Aged about 26 years,  
R/o KH 30/11 G-2 Bhagwan Park,  
Jhareda Marza, Burari, Delhi-110084
4. Dr. Uma Sharma, D/o Hari Kishore Sharma,  
Aged about 25 years, R/o H/No.-2/16,  
Ram Mohalla, Johripur, Delhi-110094
5. Dr. Saboor Khan, S/o Makhmoor Sultan Khan,  
Aged about 26 years, R/o 1733, Rodgaran Lal Kuan,  
Delhi-110006
6. Dr. Dhriti Khurana, D/o Mr. Tapesh Khurana,  
Aged about 25 years, R/o 84-E, F Pocket,  
GTB Enclave, Dilshad Garden, Delhi-110095
7. Dr. Govind Singh, S/o Mr. Soran Singh,  
Aged about 26 years, R/o H.No.91, Hind  
Puram Colony, Mainpuri, Uttar Pradesh-205001
8. Dr. Nidhi Tyagi, D/o Mr. RK Tyagi,  
Aged about 25 years,  
R/o 6H/128, Sector 5, Rajinder Nagar,  
Shaibabad Ghaziabad, Uttar Pradesh-201005
9. Dr. Mohd. Naseem, S/o Tayyab Hussain,  
Aged about 25 years,  
R/o Shabaj Pura Khurd, PS Naksha,  
District Sambhal, Uttar Pradesh-244302
10. Dr. Ankita Gupta, D/o Mr. VP Gupta,  
Aged about 25 years,  
R/o B-3, Institute of Hotel Management Pusa,  
New Delhi

11. Dr. Tabish Ahmed, S/o Mr. Shareef Ahmed,  
Aged about 24 years, R/o C-10/161,  
Yamuna Vihar, Delhi

All working as Junior Resident Doctor in Guru Teg Bahadur Hospital Govt. of NCT of Delhi, Dilshad Garden, Delhi-110095  
- Applicants  
(By Advocate: Mr. Amit Verma)

-VERSUS-

1. Govt. of NCT of Delhi  
Through its Secretary,  
Department of Health and Family Welfare,  
9<sup>th</sup> Level, 'A' Wing, Delhi Secretariat  
IP Estate, New Delhi-110002
  2. The Director,  
Directorate of Health Services,  
Govt. of NCT of Delhi,  
F-17, Karkardooma, Delhi-110032
  3. Medical Superintendent,  
Guru Teg Bahadur Hospital,  
Govt. of NCT of Delhi, Dilshad Garden,  
Delhi-110095
- Respondents

**O R D E R** (Oral)

**Justice Permod Kohli:**

The applicants have sought relief of relaxation of the conditions of selection to the post of Senior Resident on the basis of the advertisement (Annexure A-1).

2. Admittedly, in respect to the said advertisement, the process has already been completed. The grievance of the applicants is that the period of junior residency is for one year, whereas in the advertisement for recruitment to the post of senior residency, the minimum experience as Junior Resident is fixed as two years. The advertisement relied upon by the applicants has since lapsed, there is no cause of action to the applicants at this stage. In this view of the matter, learned counsel seeks to withdraw this Original

Application with liberty to seek appropriate remedy as and when any cause of action accrues to them. Dismissed as withdrawn.

**(Nita Chowdhury)**  
**Member (A)**

**(Permod Kohli)**  
**Chairman**

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